

[Shri Hari Vishnu Kamath]

provides that the President shall deliver the Address. It would have been perhaps much better if, in these circumstances, the President's Address in the English language also, had been read out or delivered as it was done last year. I remember that the same difficulty came in, I would, therefore, request you to say whether in terms of the articles of the Constitution, it will be held, in spite of what has happened, that the President has delivered the Address in the English language also. We wish him a speedy recovery, and I hope his health will be resorted to normalcy ere long.

Mr. Speaker: The intention is that after such a solemn inauguration, we should not enter into any controversial matters.

Shri Hari Vishnu Kamath: It is not controversial.

Mr. Speaker: Let us not disagree on any points at least for today.

Shri Hari Vishnu Kamath: There is no disagreement.

Mr. Speaker: I may differ with Mr. Kamath's interpretation; I would not like to disagree with him on this day

at least. Everything can be said when the Address is being discussed. We will take it up and Mr. Kamath can raise it then.

12.39 hrs.

ARMED FORCES (SPECIAL POWERS) CONTINUANCE BILL*

The Minister of External Affairs (Shri Swaran Singh): Sir, I beg to move for leave to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958 for a further period.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958 for a further period."

The motion was adopted.

Shri Swaran Singh: Sir, I introduce the Bill.

12.40 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 18, 1965/Magha 29, 1886 (Saka).

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